

- (i) Review by the Government of the working of the Jammu and Kashmir Horticultural Produce Marketing and Processing Corporation Limited, Srinagar, for the year 1987-88.
- (ii) Annual Report of the Jammu and Kashmir Horticultural Produce Marketing and Processing Corporation Limited, Srinagar, for the year 1987-88, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 1381/97]

**Paraffin Wax (Supply, Distribution and Price Fixation) Order, 1997**

[*English*]

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): Sir, I beg to lay on the Table—

- (1) A copy of the Paraffin Wax (Supply, Distribution and Price Fixation) Order, 1997 (Hindi and English versions) published in Notification No. S.O. 26 (E) in Gazette of India dated the 9th January, 1997, under sub-section (6) of section 3 of the Essential Commodities Act, 1955.

[Placed in Library, See No. LT 1382/97]

12.02 hrs.

COMMITTEE ON PRIVATE MEMBERS, BILLS AND RESOLUTIONS

**Fifth Report**

[*English*]

SHRI SURAJ BHAN (AMBALA): Sir, I beg to present the Fifth Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

12.02 1/4 hrs.

STANDING COMMITTEE ON AGRICULTURE

**Eighth Report**

[*English*]

SHRI SANTOSH KUMAR GANGHAR (BAREILLY): Sir, I beg to present the Eighth Report (Hindi and English versions) of the Standing Committee on Agriculture on the action taken on the recommendations contained in the Thirty Eighth Report of the Committee regarding National Watershed Development Project for Rainfed Areas relating to the Ministry of Agriculture (Department of Agriculture & Cooperation).

12.02 1/2 hrs.

STANDING COMMITTEE ON HOME AFFAIRS

**Thirty-sixth Report**

[*English*]

SHRI BADAL CHOUDHURY (TRIPURA WEST): Sir, I beg to lay on the Table a copy (Hindi and English versions) of the Thirty-sixth Report of the Standing Committee on Home Affairs on the "Insurgency situation in the North-eastern region".

12.02 3/4 hrs.

BUSINESS ADVISORY COMMITTEE

**Tenth Report**

[*English*]

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA): Sir, I beg to move:

"That this House do agree with the Tenth Report of the Business Advisory Committee presented to the House on the 25th February, 1997."

MR. SPEAKER: The question is:

"That this House do agree with the Tenth Report of the Business Advisory Committee presented to the House on the 25th February, 1997."

*The motion was adopted.*

SHRIMATI GEETA MUKHERJEE (PANSKURA): Why do you not include the Women's Bill?

SHRI P.R. DASMUNSI (HOWRAH): Where is the Women's Bill?

MR. SPEAKER: I understand your sentiments.

SHRIMATI GEETA MUKHERJEE: Thank you, Sir, but let Government also understand them.

SHRI NIRMAL KANTI CHATTERJEE (DUMDUM): Can you communicate your understanding to the Government?

MR. SPEAKER: I will keep it in mind, I promise you.

Before I request the Railway Minister to present the Budget, I have to dispose of the notices of Motions—there are two of them—which we have debated in the last few days. I will just give my ruling on that.

12.04 hrs.

RULINGS BY THE SPEAKER

- (i) **Issue of Admissibility of Notice of Motion Under Rule 164 for Constitution of a Parliamentary Committee to go into all aspects of Bofors Gun Deal**